NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 83/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

MDMOER (1)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: M/s. Manav Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

1.

NAME

DESIGNATION

SIGNATURE

Hamaut 4th.

Advocate

appende 11

Order

CSP No. 83/230-232/NCLT/MB/MAH/2017 CSP No. 84/230-232/NCLT/MB/MAH/2017 CSP No. 85/230-232/NCLT/MB/MAH/2017 CSP No. 86/230-232/NCLT/MB/MAH/2017

Company Petitions, admitted.

List this matter for hearing on 22.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)